

National Company Law Tribunal

Allahabad Bench

CP NO. 55/ALD/2017, CA No. 175/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: LML Mazdoor Ekta Sangathan vs. L.M.L Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: Insolvency code

Sl. NO.	Name	Designation	Representation	Signature
1.	ABHISHEK ANAND	ADVOCATE	RESOLUTION PROFESSIONAL	Abhishek
2.	Rajeev Kumar	Adv	Respondent	

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Sh. Pankaj Srivastava, Advocate for the applicant LML Mazdoor Ekta Sangathan. He submits the clarification as of the query posed by this Court's order dated 08.12.2017, he furnishes a copy of an order passed by the Division Bench of the Hon'ble Allahabad High Court, which is impugned in the SLP before the Hon'ble Supreme Court, wherein a stay order was passed. A copy of such order is taken on record.

The case is now fixed for the argument on the main application and the matter to be listed on 19th January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd/-
H.P. Chaturvedi,
Member (Judicial)